

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RABIRUN VINIMAY PRIVATE LIMITED Date of Commencement of Liquidation: 05-03-2020; List of Stakeholders as on Date: 26-11-2021; Name of IP: Mr. Kannan Tiruvengadam; Process Number: 1; Last 5 digit of registration number: 10482

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|----------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 699000 | 0 | 699000 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 6756369 | 0 | 6756369 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 6 | 28052407321.75 | 6 | 28052407321.75 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 2 | 1906414087.00 | 2 | 1906414087.00 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 23 | 31581864.00 | 23 | 25380386.87 | 0 | 6201477 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 31 | 29990403272.75 | 31 | 29984201795.62 | 0 | 6201477 | 0 | |